



## पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

पिंपरी - चिंचवड नवनगर विकास प्राधिकरण, आकुर्डी रेल्वे स्टेशन जवळ, पुणे - ४४

**Pune Metropolitan Region Development Authority, Pune**

Pimpri - Chinchwad Navanagar Development Authority, Near Akurdi Railway Station, Pune44

Email: legaldept.pmrda@gmail.com

ADन्याप्रवर्पणे/ ०३.२०/प्र.क्र.४२/शाखा-१/६०२

विधी कक्ष(प्रशासन)

दि. १८/११/२०२५

प्रति,

अॅड दत्तात्रय देवळे

फ्लॅट न.४, सुकृत अपार्टमेंट, १५ लेन

प्रभात रोड, सिम्बोयसीस शाळेच्या विरुद्ध,

पुणे - ४११००४

मोबाईल क्र.. ९८६९४४०१२९

ई-मेल dattadevale२५२@gmail.com

**विषय:** मा.राष्ट्रीय हरित लवाद Execution Application No. ९/२०२५ सत्यप्रकाश बस्तीराम शर्मा विरुद्ध महाराष्ट्र प्रदूषण नियंत्रण बोर्ड व इतर साठी वकील नियुक्ती करणेबाबत.

**संदर्भ:-** उप महानगर नियोजनकार यांचे जा.क्र. पीएमआरडीए /न्यायालयीन दावा /मौजे. खराबवाडी/५३४१ यांचे दिनांक १४/११/२०२५ रोजीचे पत्र.

### नियुक्ती आदेश

उपरोक्त विषयांकित प्रकरणी संदर्भ क्र. २ चे पत्र विधी कक्षास प्राप्त झाले आहे.

उपरोक्त याचिकेमध्ये प्राधिकरण हे ९ क्रमांकाचे प्रतिवादी आहे. सदर याचिकेची पूढील सुणावनीची दिनांक ०८/१२/२०२५ रोजी आहे.

तरी विषयांकित प्रकरणी प्राधिकरणातर्फे बाजू मांडणेकरिता/न्यायालयीन कामकाज पाहणेसाठी आपली नेमणूक करण्यात येत आहे. सदर दाव्यामध्ये प्राधिकरणाच्या वतीने न्यायालयीन प्रक्रीयेची सर्व कार्यवाही जसे की, प्रतिज्ञापत्र दाखल करणे व नियोजित तारखेस उपस्थित राहून प्राधिकरणाची बाजू मांडणे इ.कार्यवाही करावी, ही विनंती.

आपण प्रत्येक तारखेचा वेळोवेळी संबंधित खालील प्रमाणे नमुद तपशिल अधिकारी व विधी कक्षास कळविण्याची विनंती.

अ.क्र.	नाव	पदनाम	मोबाईल क्र.	ई-मेल
१.	श्री अविनाश पाटील	संचालक,नगर रचना	९५५२२६९६५०	bppmrda@gmail.com
२.	श्री रामेश्वर पवार	समन्वयक अधिकारी	९६८९४ ७८८९५	pmrda.bps.khed@gmail.com
३.	अॅड तनुजा जाधव	विधी अधिकारी	९३२२३५५१०७	legaldept.pmrda@gmail.com

(रूपाली भावले - डंबे)

सह आयुक्त प्रशासन

पुणे महानगर प्रदेश विकास प्राधिकरण,पुणे

प्रत: संचालक,नगर रचना, विकास परवानगी विभाग,पुमप्रविप्रा,पुणे यांना कळविण्यात येते की, विषयांकित प्रकरणाच्या अनुषंगाने परिच्छेद निहाय अभिप्राय अभियोक्ता यांना पाठवावे.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL WZ BENCH AT PUNE

Execution Application No. 09/2025 WZ.

In O.A. No. 194 of 2024.

**Satya Prakash B. Sharma**

- - - } Applicant.

**Vs**

**Maharashtra Pollution Control Board & Others**

- - - } Respondents.

**Written Submissions on behalf of the R. N. 9 to the Execution Application filed  
by the Applicant**

The Written Submissions on behalf of the PMRDA are as under-

1. The PMRDA has already filed a detailed Affidavit in the Original Application dated 11<sup>th</sup> June 2025 about its limited role as a Special Planning Authority to prepare a plan for the said area.
2. The following were submissions made by the PMRDA in earlier Affidavit –
  - 2.1. Grampanchayat had taken earlier the hearing of Applicant and Respondent 2 to 8 in the original application on 21/05/2025 as decided in the PMRDA hearing. It was resolved and directed that the concerned landowners, at their own expenses and responsibility, shall connect their wastewater to the underground sewerage line located north of Bhairavnath Temple and also clean the concern land of the Applicant.
  - 2.2. It was revealed that a sewerage line exists in the area as provided by the Grampanchayat & informed during course of hearing. Grampanchayat alleged that the Applicant had removed & destroyed a portion of the sewerage line passing through his plot.
  - 2.3. Accordingly, it was deemed appropriate that the Grampanchayat (Respondent No. 9 in the original application) to initiate necessary action against such obstruction.
3. Therefore, Grampanchayat – R. N. 10 in the present Execution Application (Respondent No. 9 in the original application) remains the competent authority to

address the restoration of the sewerage line to prevent any discharge of sewage on to the Applicant's land and the Applicant should not obstruct such restoration of broken sewerage line.

4. This can be confirmed with the Grampanchayat & Grampanchayat can repair it so as to prevent any discharge from the broken pipeline on the plot of the Applicant.

Dated this 7<sup>th</sup> December 2025 at Pune.

For PMRDA,  
*dtdevale*  
(Dattatraya Devale)  
Panel Advocate.